## **HIGH COURT OF DELHI: NEW DELHI**

## INSTITUTION, DISPOSAL, PENDENCY AND CASE CLEARANCE RATE OF COMMERCIAL CASES DURING THE MONTH OF APRIL, 2025

(A) COMMERCIAL DIVISION	PENDENCY AS ON 01.04.25	INSTITUTION	DISPOSAL	PENDENCY AS ON 30.04.25	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
CATEGORIES OF CASES						
CIVIL SUITS (COMM)	3653	112	82	3683	917	19
ORIGINAL MISC. PET. (I) (COMM)	268	42	57	253	251	9
ORIGINAL MISC. PET. (T) (COMM)	47	9	11	45	198	5
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0		
ORIGINAL MISC. PET. (E) (COMM)	15	5	6	14	43	2
ORIGINAL MISC. PET. (COMM)	2352	23	22	2353	1778	19
ORIGINAL MISC. PET. (ENF.) (COMM)	926	15	12	929	992	19
ORIGINAL MISC. PET. (EFA) (COMM)	46	0	3	43	598	18
ARBITRATION APPEAL (COMM)	68	3	6	65	131	9
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	57	57	66	48	51	2
COUNTER CLAIMS (COMM)	182	4	6	180	2117	
CIVIL SUITS (COMM) (INFRA)	1	0	0	1		
CIVIL ORIGINAL (COMM-IPD-TM)	947	10	18	939	386	6
CIVIL ORIGINAL (COMM-IPD-CR)	152	1	0	153		
CIVIL APPEAL (COMM-IPD-GI)	0	0	0	0		
CIVIL APPEAL (COMM-IPD-PAT)	209	3	14	198	871	13
CIVIL APPEAL (COMM-IPD-PV)	0	0	0	0		
CIVIL APPEAL (COMM-IPD-TM)	121	4	23	102	624	10
CIVIL APPEAL (COMM-IPD-CR)	9	0	0	9		
CIVIL ORIGINAL (COMM-IPD-PAT)	45	2	1	46	1005	13

DIVISION		TOTAL NUMBER OF CASES DISPOSED OF	
COMMERCIAL DIVISION	290	327	112.76%

Note 1 - Column No.6 represents the average of the total number of days between the day immediately after the registration of the case and the date of its disposal

Note 3 - All the Hon'ble Judges hearing commercial cases have cases of other jurisdictions as well on their Roster.

Note 2 - Column No. 7 represents the average of actual number of days on which the case was heard from the date of its first hearing till the date of pronouncement of order / judgment